

25. g) Fourth Extension of the International Coffee Agreement, 1983, as modified*

London, 1 October 1993

ENTRY INTO FORCE: 1 October 1993, in accordance with paragraphs 2, 3 and 4 of Resolution No. 363 adopted by the International Coffee Council on 4 June 1993. The Agreement expired in accordance with its provisions on 30 September 1994.

REGISTRATION: 1 October 1993, No. 22376.

TEXT: United Nations, *Treaty Series*, vol. 1737, p. 478;
Resolution No. 363 adopted by the International Coffee Council.
